## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI AND OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST): DELHI

## INDEPENDENCE DAY 2022

The undersigned Principal District & Sessions Judges convey to all Judicial Officers and staff officials posted at Tis Hazari Courts, our best wishes on the forthcoming Independence Day celebrating 75 years of independence of our nation.

On the occasion of the Independence Day, a Flag Hoisting Ceremony will be held on Monday, the 15th August, 2022 at 08:30 AM, outside the Central Hall of Tis Hazari Court Complex.

The programme shall be as follows:

08:20 A.M. -

Invitees to assemble near the flag post outside the Central Hall of Tis Hazari

08:30 A.M -

Flag Hoisting Ceremony, which shall follow rendition of National Anthem.

Flag Holsting Ceremony will be followed by light refreshments.

It is mandatory for all the Judicial Officers and staff officials of Central & West District to attend the Independence Day Flag Hoisting Ceremony on the above said date and time.

SANJAY XXXX KUMAR Date: 2022.08.08 15:38:42 +0530

(Sanjay Kumar) Pr. District & Sessions Judge (West)

Tis Hazarj Courts, Delhi.

(Girish Kathpalia) Pr. District & Sessions Judge (HQs.) Tis Hazari Courts, Delhi.

28335-635 \_/PD&SJ(HQ)/2022

Dated, Delhi the 48 AUG 202

Copy forwarded for information and necessary action to:-

The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.

All the Judicial Officers posted at Central & West District, Tis Hazari Courts, Delhi with the 2. request to bring this circular to the notice of the officials under their control.

3. The Ld. Judge In-charge, Mediation Centre, Tis Hazari Courts, Delhi.

The Ld. Chairperson, Election Committee DBA-2022, Tis Hazari Courts, Delhi.

5. The Ld. Election Commission (Commissioner), Election Committee (DBA Election-2022), Tis Hazari Courts, Delhi.

The Ld. Administrative Civil Judge, Central & West District, Tis Hazari Courts, Delhi. 6.

The Secretary, DLSA, Central and West District, Tis Hazari Courts, Delhi.

The Hony. President/Secretary & all Executive Committee of Delhi Bar Association, Tis Hazari Courts, Delhi is requested to attend the Flag Hoisting Ceremony at aforesaid date, time and venue.

The PS of the undersigned.

All the Sr. A.O.(1)/Branch Incharges, Central & West District, Tis Hazari Court Complex, 10. Delhi with the request to bring this circular to the notice of the officials under their control.

11. The Branch Incharge, Care Taking Branch (Central), Delhi with the request to make necessary arrangement.

12. The Website Committee, Tis Hazari Courts, Delhi.

The R & I Branch, Central, THC, Deihi for uploading on LAYERS.

SANIAY Digitally signed by KUMAR Date: 2022.08.08 16:38:56 +0530

Pr. District & Sessions Judge (West) Tis Hazari Courts, Delhi.

Pr. District & Sessions Judge (HQs.) Tis Hazari Courts, Delhi.

